

the Pharmacy Council of India
 New Delhi, for the year 1991-92
 along with Audited Accounts

Secretary-General of Rajya Sabha -

- (ii) A copy of the Review (Hindi and English versions) of the Government on the working of the pharmacy Council of India New Delhi for the year 1991-92

In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to enclose a copy of the Beedi and Cigar Workers (Conditions of Employment) Amendment Bill 1993 which has been passed by the Rajya Sabha at its sitting held on the 27th April 1993

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above

13 131/4 hrs

[Placed in Library See No LT 3972/93]

BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT AMENDMENT BILL

As passed by Rajya Sabha

- (6) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619 of the Companies Act, 1956 -

[English]

- (i) Review by the Government on the working of the Hindustan Latex Limited Thiruvananthapuram for the year 1991-92

SECRETARY GENERAL Sir I lay on the Table the Beedi and Cigar Workers (conditions of Employment) Amendment Bill 1993 as passed by Rajya Sabha on the 27th April 1993

13 131/2 hrs

- (ii) Annual Report of the Hindustan Latex Limited Thiruvananthapuram for the year 1991-92, along with Audited Accounts and comments of the comptroller and Auditor General thereon

ESTIMATES COMMITTEE

Twenty-fifth & Twentieth Reports and Minutes

- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above

[English]

[Placed in the Library See No LT 3973/93]

SHRIMANORANJAN BHAKTA (Andaman & Nicobar Islands) I beg to present a copy each of the following Reports and the minutes of the Sitings relating thereto (Hindi and English versions) of the Estimates Committee -

13.13 hrs

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL Sir I have to report the following message received from the

- (1) Twenty-fifth Action Taken Report on the Ministry of Finance (Department of Economic Affairs) Role of Controller of Capital Issues - Development of Capital Market and Status of Small Investors

- (2) Twenty-ninth Report on the Ministry of Railways - Railway lands and Land Use Policy